

IV Addl. District and Sessions Court, Madhugiri
Sri TARAKESHWARGUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 1435/2018 (NOTICE)		G.R Ravi Vs Devaraju N	Krishna Reddy P /
2	M.V.C. 1181/2019 (EVIDENCE)		Rangappa Vs Sreenivasa	Krishna Reddy P /
3	M.V.C. 1182/2019 (EVIDENCE)		Nagarajappa @ Nagaraja Vs Krishnamurthy K.G	Krishna Reddy P /
4	M.V.C. 1264/2019 (EVIDENCE)		Doddegowda Vs Naveekumar H	Narasimgowda
5	M.V.C. 1444/2019 (EVIDENCE)		Upendrakumar D Vs Manuprasad S.R	Veerupakshwan S.S
6	M.V.C. 1445/2019 (EVIDENCE)		Ghouse Khan Vs Sujatha G.R	Veerupakshwan S.S
7	R.A. 5079/2019 (STEPS) IA/1/2019 IA/2/2019		Basavaraju Vs Kanthamma	P.C. Krishna Reddy
8	M.V.C. 1187/2019 (WRITTEN STATEMENT)		Chandra Vs Syed Ghouse	Veerupakshwan S.S
9	M.V.C. 1540/2019 (WRITTEN STATEMENT)		Manjamma @ Shivamma Vs M/S The Oriental Insurance Co.Ltd	Halappa C.B

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 5024/2020 (SUMMONS)		State by Kodigenahili Police Station Vs Praveen	Public Prosecutor
2	SC 5043/2019 (FRAMING OF CHARGE OR PLEA)		State by Y.N.Hosakote Police Station Vs Honnuraswami	Public Prosecutor
3	SC 5016/2020 (HBC)		State by Madhugiri Police Station Vs Hanumantha	Public Prosecutor

Pri.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pri Sr. Civil Judge , Madhugiri
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	O.S. 147/2020 (SUMMONS) IA/1/2020		Gowamma Vs M.S. Byranna	Shankarogowda
2	O.S. 149/2020 (SUMMONS) IA/1/2020		Pattarangamma Vs Thirumalappa	V Lakshminarayana
3	R.A. 135/2016 (NOTICE) IA/1/2016		Yogish Vs Sheshamma	M.C. Kyethappa
4	M.V.C. 531/2020 (NOTICE)		Prabhakar T. Vs D.Devegowda	L.Bharatha Bhushana
5	R.A. 141/2016 (JUDGMENTS) IA/2/2016 IA/1/2016		Narayanappa Vs Narayanappa	Srinivasa Rao
6	R.A. 155/2016 (ORDERS)		Lakshmiddevamma Vs Lingappa	P. Dattatreya
7	FDP 6/2014 (TO HEAR ON I A)		Venkatamma Vs M.G. Siddaramaiah	T. Devaraj
8	M.V.C. 1049/2016 (TO HEAR ON I A)		Aswatha Rama Reddy, Vs Rmanjineyalau	L.B.R.
9	R.A. 55/2017 (OBJECTIONS)		Gorappa Vs Eranagappa	G.S. Sreenivasa Rao
10	EX 35/2018 (ATTACHMENT WARRANT)		Hanumanthappa Vs The Land Acquisition Officer- cum-Asst. Commissioner, Madhugiri.	R.S. Sudabkar
11	O.S. 113/2018 (OBJECTIONS) IA/1/2018		Sakamma Vs Sannarangappa	S. Raghunatha Reddy
12	R.A. 1/2019 (STEPS) IA/1/2019		Govindaraju Vs Narasimaiah @ Narasimhappa	Haiappa G.B.
13	R.A. 7/2019 (OBJECTIONS) IA/1/2019		Mallaiiah Vs Doddakka	T.D. Mahamed Adil
14	EX 3/2020 (STEPS)		Lakshamma Vs The United India Insurance Co.	Bharatha Bhushana I.

Pri.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pri Sr. Civil Judge , Madhugiri
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.V.C. 545/2020 (STEPS)		Shivamma Vs Parashotham Naidu	J. Shivarathna Shivakana
16	O.S. 125/2020 (WRITTEN STATEMENT)		Narasimhamurthy T.G. Vs Narasamma	M.Kanjurathna
11.00 AM to 02.00PM				
DEFN EVIDENCE				
17	O.S. 81/2015 (EVIDENCE) IA/1/2015		R.S. Basevaraju Vs Kiran M Pethi	S. Suddalathamma
ARGUMENTS BY ADV. DEFTS.				
18	M.A. 29/2018 (ARGUMENTS) IA/1/2018		K.S. Adisheshaguptha Vs Madhiyan	S. Raghunatha Reddy
19	M.A. 35/2018 (ARGUMENTS) IA/1/2018		Narendra kumar Vs Dr. Kiran kumar K.N.	C. B. Haseappa
FURTHER ARGUMENTS				
20	R.A. 3/2019 (ARGUMENTS) IA/1/2019		Sreeramappa Vs Ademma Since dead by LRs. Respondent 2to4	S. Bhasinar Reddy
21	O.S. 107/2019 (STEPS) IA/1/2019		Ammajamma Vs Narasamma	K.B. Anil
22	M.C. 109/2019 (OBJECTIONS)		Sowmya Vs B.T Ranganatha	T.D. Nohamed Anil

PrI Sr Civil Judge and JMFC, Madhugiri
Smt Pallavi R
PrI Sr. Civil Judge, Madhugiri
Cause List Date: 25-11-2020

Sr	No. Case Number	Timing/Next Date	Party Name	Advocate
		11.00 AM to 02.00PM		
1	C.C. 37/2020 (Call on)		Kodigenahalli P.S Vs Naveen K.S	APP
2	C.C. 1330/2014 (EVIDENCE)		Badavanahally police Vs Bheemaiah	Nageshprasad
3	C.C. 25/2016 (EVIDENCE)		Medigeshi P.S Vs Puttarangamma	
4	C.C. 46/2018 (EVIDENCE)		Medigeshi Police Station Vs Ranganatha E.	APP SBR
5	C.C. 47/2018 (EVIDENCE)		Madhugiri Police Station Vs Chennappa	APP
6	C.C. 1/2019 (EVIDENCE)		Kodigenahalli police station Vs Byrappa H	APP
EVIDENCE ON PROSECUTION				
7	C.C. 892/2012 (EVIDENCE)		B.Hanumanthaiah Vs C.Bhanuprakash	H.R.R
8	C.C. 894/2012 (EVIDENCE)		Runila Vs Suhara Rehaman	APP B.L.C
9	C.C. 42/2019 (Charge)		Badavanahalli Police Station Vs Rajakumara	APP
10	C.C. 44/2019 (Charge)		Kodigenahalli Police Vs Suvarnamma	APP
11	C.C. 4/2019 (EVIDENCE)		Medigeshi PS Vs Manjunath H D	APP
12	C.C. 9/2020 (EVIDENCE)		Badavanahalli Police Station Vs Doddarangaiah	APP
13	P.C.R. 6/2020 (EVIDENCE)		Thimmappa @ Karthimmappa Vs G. B. Prakash	PDT

Pr. Sr. Civil Judge and JMFC, Madhugiri
 SRI SAGAR GURUGUDA PATIL
 Addl Sr. Civil Judge, Madhugiri
 Cause List Date: 23-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 116/2020 (SUMMONS)		Eshwarappa Vs P. Nagaraju	Jeevaniah
2	O.S. 122/2020 (SUMMONS)		Siddananiappa Vs Shreeramaiah	S. Sangeetha
3	O.S. 62/2020 (NOTICE) IA/1/2020		Vijayakumari B.K. Vs Venkatalakshamma	H.P. Ramakrishna
4	O.S. 10/2014 (EVIDENCE)		Savithamma Vs Chandrashekaraiiah	J.K. H.K.V. Reddy
5	O.S. 70/2015 (EVIDENCE) IA/1/2015		G.R. Ramesh Reddy Vs Venkatesh	H.S. Sathishkar
6	O.S. 4/2016 (EVIDENCE) IA/1/2016		Chandrakala M.T. Vs Purushottam	G.R. Venkatesh
7	O.S. 8/2016 (EVIDENCE) IA/1/2016		Beeraiah Vs Nagappa	Lakshminarayana
8	R.A. 94/2016 (0000) (EVIDENCE) IA/1/2016		Doddegowda Vs Madhugmalini @ Madhumala	P. Dattacharya
9	M.C. 46/2016 (EVIDENCE) IA/1/2016		Muddaraju D.S. Vs Shashikala S.H.	S. Raghunatha Reddy
10	O.S. 46/2016 (EVIDENCE)		K.P. Ashok Kumar Vs Narasimhamurthy K.L.	H.N. Nagesh
11	O.S. 116/2017 (EVIDENCE) IA/1/2017		Gazi Salauddin Vs Shaikh Kaleel Ahmed	Anantha Murthy S.C.
12	O.S. 126/2018 (EVIDENCE)		Eranagamma Vs Suresh Babu	S. Lingappa
13	O.S. 110/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Lakshamma Vs Siddaramaiah	HEMASUTHARAJU
14	R.A. 30/2010 (ARGUMENTS)		Venkataramanappa Vs R.N. Tharunakumar	B.H. Pechakshaniiah Prakash
15	R.A. 18/2017 (ARGUMENTS) IA/1/2017		Siddagangappa Vs Chikkarangappa	S. Bhaskar Reddy

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.A. 38/2017 (ARGUMENTS)		M.P. Shivaram Vs Town Municipal Council, Madhugiri	P. Venkatesh
17	O.S. 86/2018 (ARGUMENTS) IA/3/2018 IA/2/2018		T.R. Shwetha Vs Thimmakka	H.V. Shivaram
18	R.A. 32/2019 (ARGUMENTS)		M. Mallanna Vs K.M. Ramachandraiah	G. Shivaram
19	M.A. 24/2019 (ARGUMENTS) IA/1/2019		Giriamma Vs Noorjan	T.N. Jayanna
20	R.A. 40/2020 (FIRST HEARING) IA/1/2020		G.Venkatesh Vs K.G.Narendrakumar	Mahesh M
21	M.V.C. 1085/2018 (Call on)		Vijaykumar Vs Sadika	S.S. Venkatesh
22	M.C. 8/2017 (ARGUMENTS)		S.R. Raja Vs Shanthakumari D	
23	R.A. 20/2019 (JUDGEMENT) IA/1/2019		Sathyabhama Vs Sidheesh	S. Bhaskar Reddy
24	L.A.C. 100/2016 (For clarification)		L.A.O Bangalore Vs Smt. Geethamma	
25	EX 190/2010 (STEPS)		Chikkanarasimhaiah Vs K. Mustaf	Hemalatha Reddy
26	M.V.C. 158/2014 (conciliation)		M.K. Vasudevamurthy Vs National Insurance Co. Ltd	PCRR
27	EX 6/2017 (STEPS)		Doddaiiah dead by LRs Dalinarasaiah Vs LAO	NRS
28	R.A. 52/2017 (STEPS)		Pata Hanumanthiah Vs Anjanamma	H.A.V. Reddy
29	M.V.C. 688/2018 (conciliation)		K.Lakshmanamma Vs Ravikumar N.H	Nagarajiah

Pr.Sr.Civil Judge and JMFC, Madhugiri
SRI SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	R.A. 60/2018 (Commr. Report/Report) IA/1/2018		K Rajeshwari Vs Eranna	S.A. Shyamaneeth
31	M.V.C. 1157/2018 (conciliation)		Radhamma Vs Bajaj Ware Housing Co. Pvt. Ltd.	G.S. Venupakshiah
32	O.S. 8/2019 (AMENDMENT)		Muddalingappa Vs Ninganna	Panchakshariaiah B.H.
33	M.A. 20/2019 (STEPS) IA/1/2019		Veerabhadraiah Vs T.B. Jagadeesh	Ramesh
34	M.V.C. 1019/2019 (conciliation)		Narasimha Vs Govinda. B.N.	Bharatha Bhusana L.
35	M.V.C. 117/2020 (conciliation)		Maruthi Vs Manjunatha	Nagarajiah

Cases listed below are adjourned due to Covid 19

36	O.S. 10/2015 (OBJECTIONS) IA/2/2015 IA/1/2015	26-11-2020	Rathnamma Vs Ramakrishna	B.R. Ramakrishna
37	M.V.C. 997/2018 (conciliation)	26-11-2020	T.R. Pradeep Vs Sudha S.	M. Shivanna
38	M.V.C. 73/2020 (OBJECTIONS)	26-11-2020	Ramanji @ Ramanjinappa Vs Ravichandran.p	Nagarajiah
39	P & SC 2/2016 (EVIDENCE) IA/2/2016 IA/1/2016	30-11-2020	Siddesh Vs Rajamma	T.D. Mahamed Adil
40	M.C. 78/2018 (EVIDENCE)	30-11-2020	Puttaraju Vs Anjali	M.V. Dayanadasagar
41	M.V.C. 992/2018 (EVIDENCE)	30-11-2020	Savithri bai Vs Ravichandra H.N.	P.N. Nage Reddy
42	M.C. 116/2018 (EVIDENCE)	30-11-2020	Raja Vs Pattijyothi	D.V. Dayananda Sagar
43	RA. 68/2012 (conciliation)	04-12-2020	Nagarajiah Vs Puttamma	H. Krishnamurthy A.M. Krishnamurthy

Prl.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	R.A. 88/2017 (AWAIT LCR) IA/2/2017 IA/1/2017	16-12-2020	Lakshmiddevamma Vs K.S. Sadashivaiah	Sadashivaiah B
45	R.A. 20/2018 (STEPS)	16-12-2020	V.M. Venkatesh Vs Narasamma	G. Sreenivasa Reddy
46	M.C. 34/2020 (STEPS)	06-01-2021	G.Jnanesh Vs Vidyashree B.N.	G.P.Mallikarjunaiah

IN THE COURT OF THE PRL. CIVIL JUDGE AND JMFC, MADHUGIRI.

Cause List Dt.25.11.2020

Morning Session

Sl. No.	Case Nos.	Hearing Date	Stage	Parties Name	Advocate Name
1	FDP 4/2015	25.11.2020	To hear	Sanjeevarayappa V/s Lingaiah	HKV/BHP
2	O.S. 19/2019	25.11.2020	To hear	Sannadoddakka V/s Yuvaraja & Others	MVD/GBH
3	O.S. 147/2017	25.11.2020	To hear	Rangappa V/s Ramanna	GPM/MBP
4	O.S.191/2015	25.11.2020	To hear	Nagalakshamma V/s C. Lingaiah	KK/TD
5	O.S. 9/2013	25.11.2020	To hear	Siddalingaiah V/s Narasamma & Others	GPM/TD
6	O.S.468/2011	25.11.2020	To hear	Kadavanarasimhappa V/s Narasimhappa	GSR/MVD
7	O.S.278/2019	25.11.2020	To hear	Kamakka V/s Hanumakka	LBR/Exp.
8	O.S.47/2020	25.11.2020	To hear	Padma V/s Nagamma	BNM V/s MM
9	O.S.127/2016	25.11.2020	To hear	Thimmakka V/s Yashodamma	KNJ/SRR
10	O.S.67/2016	25.11.2020	P/E	Shanwaz Bagum V/s Mumtaz Bagum	GKJL/Exp.
11	OS.312/2016	25.11.2020	P/E	Bhojaraju & Mallappa & Others	SBR/MNG
12	Mis 3/2018	25.11.2020	F/P/E	Puttarangamma V/s Chinnamma	GSR/HVM
13	O.S.219/2017	25.11.2020	F/C/PW-1	Sunitha V/s Venkataravanppa	MVD/VRR
14	O.S. 36/2017	25.11.2020	Cross of Pw-1	Hanumakka V/s Nanjappa	PCKR/PDT
15	O.S. 280/2018	25.11.2020	F/ chief of Pw-1	K.G.B. Bank V/s Phippeswamy	SBR/MVD/PCN
16	O.S.73/2014	25.11.2020	F/P/E	Narayanappa V/s Ashwathanarayana	SRR/GK
17	O.S.94/2014	25.11.2020	F/P/E	M.R. Govindareddy V/s M. Anjinappa	SBR/GK
18	O.S. 111/2014	25.11.2020	Cross of DW-1	M.P. Chandrashekaraiiah V/s State of Karnataka	RSK/AGP
19	O.S. 116/2014	25.11.2020	Cross of Pw-1	Nagarajshetty V/s State of Karnataka	BRR/AGP/HKV
20	O.S.123/2014	25.11.2020	F/C/Pw-1	Seenappa V/s Ranganna	PCKR/MVD

Afternoon Session

21	OS.293/2019	25.11.2020	To hear	P. Rupa V/s Ramaiah & Others	TD/HKV
22	O.S.130/2018	25.11.2020	To hear	Aishabhi & Others V/s Manjunatha M.N.	PCKR/AVK
23	O.S. 337/2016	25.11.2020	To hear	K.P. Akramulla V/s P.S. Hanumanthareddy	SBR/GK
24	O.S.219/2016	25.11.2020	To hear	Veeralingappa V/s Nagaraju	NN/TD
25	O.S.177/2019	25.11.2020	To hear	Nagendrakumar V/s Bommanna	KNJ/PDT
26	P&SC 4/2018	25.11.2020	To hear	G. Latha V/s Nil	BNN
27	Ex. 30/2014	25.11.2020	To hear	Gowamma V/sRajashekaradhya. M.	GSS/GSR
28	O.S.2/2017	25.11.2020	To hear	Narayanappa V/s Siddappa	PDT/KVK
29	O.S.433/2019	25.11.2020	To hear	Geetharani V/s Rangaraju	KJL/MSA
30	O.S 94/2016	25.11.2020	To hear	Ramesh N.R V/s K. Rangappa	SRR/MNJ/MM/GK
31	O.S. 141/2014	25.11.2020	F//P/E	Rukminamma V/s Narsimhamurthy	KSH/NR
32	O.S. 69/2015	25.11.2020	Cross of Pw-1	Venkateshprasanna V/s K. Prakash	SRR/Exp./MSP/RSK
33	O.S.237/2014	25.11.2020	Cross of Pw-1	Hanumanthareddy V/s Nethravathi	LBR/PDT

34	O.S 322/2014	25.11.2020	Cross of Pw-1	Ganganna V/s Secretary	LN/AGP/HKV
35	O.S.213/2016	25.11.2020	Cross of Pw-1	Umadevi V/s Narasamma	DB/GSR
36	O.S 323/2014	25.11.2020	Cross of Pw-1	Narayanappa V/s Secretary	LN/AGP/HKV
37	O.S.351/2012	25.11.2020	F/C/Pw-1	Ramaiah V/s Ashwathanarayanagowda	POT/BRR
38	O.S.182/2013	25.11.2020	Cross of Pw-2	Chittanna V/s Chittanna	HKV/BHP
39	O.S.617/2011	25.11.2020	Cross of Pw-1	Erachikkappa V/s Muddanna	SRR/BHP
40	O.S.326/2011	25.11.2020	Cross of Pw-1	Gangaraju V/s Venkataravanappa	SRR/SBR

Thanking you.

Sd/-
Pri. Civil Judge and JMFC, Madhugiri

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	O.S. 243/2016 (NOTICE)		K.S. Basavegowda Vs K. Srirangaiah	Gopalakrishna
2	O.S. 35/2017 (NOTICE)		Nagamma Vs G. Venkatesha	Gopalakrishna Mahesh M
3	O.S. 273/2009 (APPEARANCE OF PARTY)		Basavarajappa Vs S.T.Narayanappa	B.R.Ramakrishna M.C.Kyathappa
4	O.S. 572/2014 (EVIDENCE)		Shivashankappa.D. Vs Lakshamma	G Srinivasa Reddy Exparte
5	O.S. 171/2015 (EVIDENCE) IA/1/2015		G. Vijayalakshmi Vs Govindaraju	M. Mahesh
PLNTF EVIDENCE				
6	O.S. 219/2014 (EVIDENCE)		Manjula Vs Mallaiah	Raghunatha Reddy S
7	O.S. 126/2007 (STEPS)		S.T.Narayanappa Vs Eranagappa	M.C.Kyathappa B.R.Ramakrishna
8	O.S. 411/2008 (TO HEAR)		T.Ramappa @ Ramanna Vs Doddalingappa	G.B.Halappa S.Bhaskar Reddy
9	O.S. 499/2008 (OBJECTIONS)		Hanumantharayappa Vs R.Anandakirshnamurthy	Raghunatha Reddy S Bhaskara Reddy S
10	O.S. 129/2010 (OBJECTIONS)		Rathnamma Vs Lakshminarasappa	P. Dattatreya N.D.Lakshminarayana
11	O.S. 59/2017 (OBJECTIONS)		Hanumantharayappa Vs Basthappa	
11.00 AM to 02.00PM				
12	O.S. 274/2015 (EVIDENCE) IA/2/2015 IA/1/2015		Karibasavaiah@ Karibasavaradhya Vs N.K. Chandrashekaraiiah	Nagaraja N G.B.Halappa
13	O.S. 352/2015 (EVIDENCE)		K.P.Puttarangamma @ Manjula Vs Tharappa	M.C.Kyathappa
14	O.S. 388/2015 (EVIDENCE) IA/1/2015		Marappa Vs Chandrashekar	P.C. Nagabhushan

Addl. Civil Judge and JMFC, Madhugiri

Smt.Kavyashree M

Addl Civil Judge and JMFC, Madhugiri

Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 15/2017 (EVIDENCE)		Koriramaiah @ M.Ramaiah @ M Ramappa Vs Ramakka	
16	O.S. 46/2002 (EVIDENCE)		Hanumakka Vs Subbamma	H K Venkatarama reddy
17	O.S. 384/2018 (EVIDENCE)		Thippeswamy Vs Krishnappa	Bhaskara Reddy S N D Lakshminarayana
18	O.S. 22/2018 (EVIDENCE)		M D Aswathanarayana Vs M D Sreenivasa	
FURTHER EVIDENCE FOR PLNTF				
19	O.S. 437/2015 (EVIDENCE)		T.U. Basavaraju Vs venkatamma	T D. Mohamed Adil
20	O.S. 110/2013 (ORDERS)		Venkatamma Vs Fathimabi	M C. kyathappa M V Dayananda Sagara
21	O.S. 184/2017 (ORDERS)		Thippamma Vs Puttamadakka	K. Krishnappa Anand R

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	Cri Misc. 285/2016 (NOTICE)		Inspector of Legal Metrology Vs Sanjaykumar Arunha Patil	
2	C.C. 78/2017 (NOTICE)		KG Halli P S Vs Narasimha murthy	APP
(C.C./0000078/2017)				
: C.C./0000078/2017				
3	Cri.Misc. 195/2017 (NOTICE)		Lakshmi @ Bhaagyalakshmi Vs Ashok Kumar	KNJ
(Cri.Misc./0000195/2017)				
: Cri.Misc./0000195/2017				
4	P.C.R. 73/2020 (NOTICE)		Gangadhar. M.N. Vs S. Ranjith Kumar	T.H. Habeeb Ulakhan
5	Cri.Misc. 122/2020 (NOTICE)		Govindappa Vs The Deputy Tahasildar	P R Pandurangaappa
6	Cri.Misc. 92/2016 (ENQUIRY)		Mahadevamma Vs S.G.nagaraaju	
7	C.C. 323/2017 (N.B.W.)		K g halli Vs Azarulla baig	
(C.C./0000323/2017)				
: C.C./0000323/2017				
8	C.C. 728/2018 (N.B.W.)		Kodigenahalli P S Vs Krishnappa N	APP
9	C.C. 893/2018 (N.B.W.)		Madhugiri P S Vs Ranganatha	APP
11.00 AM to 02.00PM				
10	C.C. 793/2015 (APPEARANCE OF ACCUSED)		Madhugiri P S Vs Srinivasa	APP G.B.Halappa
11	C.C. 369/2013 (EVIDENCE)		State by Kodigenahalli police Vs Imamsab	APP
12	Cri.Misc. 260/2015 (EVIDENCE)		Shilpa Vs Vijaykumar	Nagabhushan

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 1071/2016 (EVIDENCE)		Medigeshi P.S. Vs Girish	APP
14	C.C. 1189/2016 (EVIDENCE)		Madhugiri P.S. Vs Narasimhamurthy H N	APP
15	C.C. 1422/2017 (EVIDENCE)		Madhugiri P S Vs Ramachandra M L	APP
16	C.C. 1896/2017 (EVIDENCE)		Medigeshi police Vs Lakshmipathi R	APP
17	C.C. 1130/2018 (EVIDENCE)		Nethravathi Vs H. M. Manjunath	Raghunathareddy
18	C.C. 1937/2018 (EVIDENCE)		Madhugiri Police Station Vs Rajagopala	APP
19	CrI.Misc.(DVA) 1/2019 (EVIDENCE)		Leelavathi Vs Hanumantharsyappa	KJL
Cases listed below are adjourned due to Covid 19				
20	CrI.Misc. 93/2020 (STEPS)	04-01-2021	Puttamma Vs The Chief Officer	M S Ashok
21	CrI.Misc. 120/2020 (STEPS)	04-01-2021	Kamamma Vs The Deputy Tahasildar	P R Pandurangappa
22	CrI.Misc. 79/2020 (SUMMONS)	05-01-2021	Rangappa Vs The Birth and Deaths Registrar	M V Dayananda Sagar
23	CrI.Misc. 237/2018 (STEPS) IA/1/2018	05-01-2021	Gayithri Vs Bapparaju	P.C.Krishnareddy
24	C.C. 1205/2019 (N.B.W.)	05-01-2021	kodigenahalli p S Vs Abdul Fhareed	APP
25	CrI.Misc. 121/2020 (STEPS)	05-01-2021	Govindappa Vs The Deputy Tahasildar	P R Pandurangappa
26	C.C. 516/2019 (EVIDENCE)	06-01-2021	Krishnachari Vs Nanjundappa	T.D.Mohammed Adil
27	CrI.Misc. 86/2019 (STEPS)	06-01-2021	Manjula Vs M.Siddaganagappa	APP

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	C.C. 1220/2019 (H.B.C.)	06-01-2021	Excise P S Vs Ramu	APP
29	Cri.Misc. 267/2019 (BALANCE)	07-01-2021	Pushpalatha Vs Nagaraja	G.P. Mallikarjunaiah
30	Cri.Misc. 29/2020 (STEPS)	08-01-2021	G Ramaiah Vs The Deputy Tahasildar	G V K Hanumantharayappa
31	Cri.Misc. 55/2020 (STEPS)	11-01-2021	Nagaveni Vs Nagaraj	S Bhaskar Reddy
32	Cri.Misc. 70/2020 (STEPS)	11-01-2021	Hanumantharayappa R Vs The Deputy Tahasildar	Hussain Pasha
33	Cri.Misc. 31/2019 (EVIDENCE) IA/1/2019	12-01-2021	Mamatha A Vs Manjunatha N	APP
34	P.C.R. 34/2020 (Sworn statement)	12-01-2021	M K Sudharshan Babu Vs Rajesh Kottur S	K N Jayaramu
35	P.C.R. 41/2020 (AWAIT REPORT)	12-01-2021	Navya S Vs K U Manjuanthaswamy	M B Dayananda Sagar
36	C.C. 1396/2019 (SUMMONS)	13-01-2021	Medigeshi Vs Eranna	APP
37	C.C. 1400/2019 (SUMMONS)	13-01-2021	Kodigenahalli PS Vs Narasimhamurthy H.N.	APP
38	Cri.Misc. 210/2019 (EVIDENCE)	13-01-2021	Vishwanatha V L Vs Deputy Tahasildar	K V Shanthakumar
39	C.C. 1432/2019 (SUMMONS)	15-01-2021	Madhugiri PS Vs Raveendra alias Ravi	APP
40	Cri.Misc. 241/2018 (EVIDENCE)	15-01-2021	Lakshmiddevamma @ Kavitha Vs Manjunatha	L.Bharath Bhushan
41	C.C. 892/2018 (FRAMING OF CHARGE OR PLEA)	20-01-2021	The Chief Executive officer Vs Ravishankar Y	Manjunatha H V
42	C.C. 436/2019 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Ramareddy K C Vs Amzad Khan	R.S.Sudhakar
43	C.C. 615/2019 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Madhugiri Police Station Vs Nagesha	APP

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
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Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	C.C. 679/2019 (FRAMING OF CHARGE OR PLEA)	21-01-2021	Madhugiri Police Station Vs Sayed Haneef alias Sayed Haneef SH	APP

- 45) C.C. 1701/19 - 18/1/2021
46) C.C. 1458/19 - 7/1/2021
47) C.C. 1950/18 - 22/1/2021
48) C.C. 1700/19 - 8/1/2021